

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1216/IB/2020  
IN  
PETITION NUMBER : IBA/1325/2019  
NAME OF THE PETITIONER : Jayashree S Iyer (RP)  
M/s Cura Healthcare Pvt Ltd  
NAME OF THE RESPONDENTS : M/s Adonis Medical System Pvt Ltd & Others  
UNDER SECTION : Sec 60(5) & 25 of IBC, 2016

**ORDER**

Learned Counsel Mr. B. Dhanaraj for the Applicant/RP is present.

Learned Counsel Mr. K.M. Anand for the Respondent is present.

Ld. Counsel for the Respondent states that Counter has been filed in the  
Registry.

**The Registry** is hereby directed to place the same for records.

List the matter on **24.08.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)